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No. 122 /Rules/DHC

HIGH COURT OF DELHI : NEW DELHI**CIRCULAR**

Dated : 20/09/2024

It is hereby circulated for information of all concerned that Notification No. 78/Rules/DHC dated 07.09.2024 regarding amendments in rules pertaining to destruction of administrative records in the Delhi District Courts stands published in Delhi Gazette Extraordinary Part II, Section I, No. 38 (NCTD No. 180) dated 09.09.2024 and is available on the website of this Court namely www.delhihighcourt.nic.in under the link "Notifications and Practice Directions".

Meenakshi
(MEENAKSHI PANT)
DEPUTY REGISTRAR (RULES)
Dated: 20/09/2024

Endst. No. 645-671 /Rules/DHC/2024

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
3. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
4. The Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
5. The Principal District & Sessions Judge, North District, Rohini Courts, Delhi.
6. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
7. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
8. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
9. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
10. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
11. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
12. The Principal District & Sessions Judge-cum-Special Judge, CBI (PC Act), Rouse Avenue District Court Complex, New Delhi.
13. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
14. The Principal Secretary (Law, Justice & LA), Govt. of N.C.T. of Delhi, Delhi Secretariat, I.P. Estate, New Delhi.
15. The President/Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
16. The President/Secretary, Bar Association, Tis Hazari Courts/Patiala House Courts/ Karkardooma Courts/ Rohini Courts/Dwarka Courts/Saket Court Complex.
17. The Chairman/Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049.
18. The Member Secretary, Delhi State Legal Service Authority, Rouse Avenue Court Complex, New Delhi with the request to forward a copy of the Notification/Practice Directions/Circular to the Secretaries of all the eleven District Legal Services Authorities.
19. The Secretary, Delhi High Court Legal Services Committee.
20. The Chairman, District Court Website Committee, Tis Hazari, Delhi for uploading the Notification/Practice Directions/Circular on the website of Delhi District Court.
21. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
22. All Registrars/OSDs/Joint Registrars (Judicial) with the request to bring the content of circular to the notice of the staff working under them.
23. Joint Registrar-cum-P.A. to Registrar General, Delhi High Court.
24. Joint Director (IT) with the request to upload the Notification on the Intranet of this Court.
25. Librarian, Delhi High Court.
26. Private Secretaries/Court Masters to Hon'ble Judges for kind perusal of Their Lordships.
27. Guard File.

Dalip Kumar Bajaj
(DALIP KUMAR BAJAJ)
ASSISTANT REGISTRAR (RULES)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 52282 - 52472 /Rules/Gaz/2024

Dated 25 SEP 2024

Sub:- Notification No. 122/Rules/DHC, Dated 20.09.2024; Destruction of Administrative Records in the Delhi District Courts.

Copy forwarded for information to-

1. All the Judicial Officers of Central District, Tis Hazari Courts, Delhi.
2. The AO(J)/Branch In-Charge, all branches of Central District, Tis Hazari Courts, Delhi.
3. The Secretary, Bar Association Tis Hazari Courts, Delhi.
4. The PS/Reader to Ld. Principal District & Sessions Judge (HQs), Delhi.
5. The Website Committee (Hindi/English) Tis Hazari Courts, Delhi (for uploading).
6. The R&I Branch (Central) for uploading on Layers.

Mukesh Kumar Gupta
(MUKESH KUMAR GUPTA)
District Judge (Comm. Court-07)
Officer In-Charge Judicial Branch, Central
For Principal District & Sessions Judge (HQs)
Delhi